

PROFORMA FOR FIRST LISTING

SECTION _____

The case pertains to (Please tick/check the correct box):

- Central Act : (Title) _____
- Section : _____
- Central Rule : (Title) _____
- Rule No(s) : _____
- State Act : (Title) _____
- Section : _____
- State Rule : (Title) _____
- Rule No(s) : _____
- Impugned Interim Order : (Date) _____
- Impugned Final Order/Decree : (Date) _____
- High Court : (Name) _____
- Names of Judges: _____
- Tribunal/Authority : (Name) _____

1. Nature of matter : Civil Criminal

2. (a) Petitioner/appellant No.1 : _____

(b) e-mail ID: _____

(c) Mobile phone number: _____

3. (a) Respondent No. 1: _____

(b) e-mail ID: _____

(c) Mobile phone number: _____

4. (a) Main category classification: _____
 (b) Sub classification: _____
5. Not to be listed before: _____
6. Similar/Pending matter: _____
7. **Criminal Matters:**
 (a) Whether accused/convict has surrendered: Yes No
 (b) FIR No. _____ Date: _____
 (c) Police Station: _____
 (d) Sentence Awarded: _____
 (e) Sentence Undergone: _____
8. **Land Acquisition Matters:**
 (a) Date of Section 4 notification: _____
 (b) Date of Section 6 notification: _____
 (c) Date of Section 17 notification: _____
9. **Tax Matters:** State the tax effect: _____
10. **Special Category** (first petitioner/appellant only):
 Senior citizen > 65 years SC/ST Woman/child Disabled Legal
 Aid case In custody
11. Vehicle Number (in case of Motor Accident Claim matters): _____
12. Decided cases with citation: _____

Date:

AOR for petitioner(s)/appellant(s)

(Name) _____

Registration No. _____